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COURT NO.6

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 9097/2023

(Arising out of impugned final judgment and order dated 12-06-2023 in WA No. 646/2023 passed by the High Court Of Karnataka At Bengaluru)

CENTRAL BUREAU OF INVESTIGATION

Petitioner(s)

VERSUS

D K SHIVAKUMAR & ORS.

Respondent(s)

(FOR ADMISSION and I.R.)

Date : 22-09-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE HON'BLE MS. JUSTICE BELA M. TRIVEDI

- For Petitioner(s) Mr. Tushar Mehta, Solicitor General(N/P)
 Mr. Suryaprakash V Raju, A.S.G.(N/P)
 Mr. Digvijay Dam, Adv.
 Mr. Kanu Agarwal, Adv.
 Mr. Zoheb Hussain, Adv.
 Mr. Annam Venkatesh, Adv.
 Mr. Arvind Kumar Sharma, AOR
 For Respondent(s) Mr. Mayank Jain, Adv.
 - or Respondent(s) Mr. Mayank Jain, Adv. Mr. Parmatma Singh, AOR Mr. Madhur Jain, Adv. Mr. Reshul Mittra, Adv.

UPON hearing the counsel the Court made the following O R D E R

On the prayer of the petitioner, hearing

of this matter stands adjourned for three weeks.

(SNEHA DAS) SENIOR PERSONAL ASSISTANT (VIDYA NEGI) ASSISTANT REGISTRAR